

ITEM NO.28

Court 5 (Video Conferencing)

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

CONMT.PET.(C) No. 265/2021 in MA 2252/2020 in W.P.(C) No. 640/2017

AJESH LUTHRA

Petitioner(s)

VERSUS

AJAY BUSHAN PANDEY & ANR.

Respondent(s)

Date : 28-02-2022 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO
HON'BLE MR. JUSTICE B.R. GAVAI

For Petitioner(s) Mr. Maninder Singh, Sr. Adv.
Mr. A.K. Behera, Sr. Adv.
Mr. V. K. Verma, AOR
Mr. Pradeep Dhaiya, Adv.

For Respondent(s) Mr. K K Venugopal, Ld AG
Mr. Tushar Mehta, Ld SG
Ms. Chinmayee Chandra, Adv.
Mr. Kanu Agrawal Adv
Mr. Ankur Talwar, Adv.
Mr. Shyam Gopal, Adv.
Mr. Siddhant Kohli, Adv.
Mr. Arvind Kumar Sharma, AOR

Dr. Joseph Aristotle S., AoR.
Ms. Nupur Sharma, Adv.
Mr. Sanjeev Kumar Mahara, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on 14.03.2022.

(Geeta Ahuja)
Court Master

(Anand Prakash)
Court Master